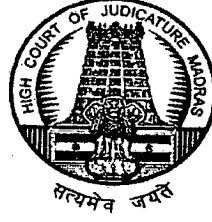


R.O.C.No.55130-A/2019/B2



CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 188 / 2019

The Government, in G.O.Ms.No.319, Home(Cts.II) Department, dated 06.04.2017 has issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court, at Edappadi, Salem District.

Tmt. T.Malathi, Judicial Magistrate, Omalur, is transferred and posted as District Munsif-cum-Judicial Magistrate, Edappadi, in the aforesaid newly sanctioned Court.

Tmt. A.Seethalakshmi, Judicial Magistrate, Mobile Court, Dindigul, is transferred and posted as Judicial Magistrate, Omalur, vice., Tmt. T.Malathi, transferred.

HIGH COURT OF MADRAS, CHENNAI.
DATED: 16.08.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL